

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 309 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: M/s Incredible Intelligence Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Kamlesh Kumar Chaurasiya, CA Ms. Divya Sood and Mr. Aanchal Jain, CS		
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	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for the I.T. Dept.		
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ORDER

Ld. Counsel for the Income Tax Department submits that she is unable to file the objections as the PAN has not been supplied. Details of the PAN have been supplied today in court.

Fresh notice be also given to the ROC for filing their objections in this case, if any.

To come up on 18th January, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**